

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 283 of 2015

Dated: 28th August, 2017

In the matter of:

Nabha Power Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **13-11-2017.**

PPS/Court Master